

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2400
ANSWERED ON:27.08.2012
REGIONAL TRANSPORT OFFICES AND DRIVING TRAINING SCHOOLS
Bali Ram Dr. ;Sivasami Shri C.;Sugumar Shri K.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has issued a notification making it mandatory for those applying for a learner's license to take a computer based objective test and if so, the details thereof;
- (b) the details of Government approved driving schools in the country, State-wise;
- (c) whether the Government proposes to issue learner's license through these driving training schools;
- (d) if so, the details thereof and the time by which the said scheme is likely to be implemented; and
- (e) the reports of corruption, if any, at regional transport offices in the country along with the action taken by the Government in this regard as well as for illegal driving schools?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

- (a) No such notification has been issued by Government of India.
- (b) State-wise details of driving schools are not maintained in the Ministry.
- (c) & (d) As of present, there is no decision regarding issue of learner's licence through driving training schools.
- (e) Complaints concerning regional transport offices and driving training schools are forwarded to the concerned State Government/Union Territory Administration for appropriate action in the matter.